

THE TELANGANA ADVOCATES WELFARE TRUST

Dated:20.05.2020

Financial Assistance to the needy Advocates - Orders of Hon'ble High Court in W.P.No.6853 of 2020 & W.P. (PIL) No. 89 of 2020, dated 19.05.2020 - Implementation - Notification - Regarding.

The Hon'ble High Court for the State of Telangana, in the order dated 19.05.2020 in W.P.No.6853 of 2020 & W.P. (PIL) No.89 of 2020 at para 18 directed *the Telangana Advocates Welfare Trust to extend the financial assistance to all the needy Advocates without reference to maximum 10 years standing at the Bar and also held that all other conditions prescribed in the guidelines are required to be satisfied to get the financial assistance. The Hon'ble High Court extended the time to receive the applications till 22.05.2020. However, this extension is applicable only to such of those Advocates who are otherwise in need of financial assistance and could not apply earlier because of maximum 10 years standing at the Bar imposed in the guidelines.*

In view of the above, the Committee has resolved to implement the said orders.

Therefore, all the Advocates, who are in need of financial assistance, are hereby informed to make an application as per the eligibility and guidelines prescribed, (except the condition of 10 years standing at the Bar) in the Notifications for financial assistance, dated 07.05.2020 and 11.05.2020 (which are available on the websites viz., 1)law.telangana.gov.in 2) tshc.gov.in & 3)www.telanganabarcouncil.org). The last date for receiving the applications is on or before 22.05.2020. Applications received by the stipulated date only will be processed.

Further, this extension is applicable only to such of those Advocates who are otherwise in need of financial assistance and could not apply earlier because of maximum 10 years standing at the Bar imposed in the guidelines.

The Bar Presidents/Secretaries are requested to follow the points mentioned hereunder:-

- Collect Aadhaar numbers of all the needy Advocates/Applicants.
- Download the proforma Excel Sheet for Advocates from Law Department website i.e., law.telangana.gov.in
- Fill up all the particulars in the Excel Sheet
- Scan all the applications
- Forward the filled in Excel Sheet along with scanned applications to tsawtrust@gmail.com
- Covering letter shall be signed by concerned Judicial Officer, Bar Association President and Secretary.
- **Note:** Please don't furnish Excel Sheet in pdf format.

BOARD OF TRUSTEES